

नाबालिग लड़कियों के साथ बलात्कार किया गया, इनका माह्वार और क्षत्रवार ब्योरा क्या है ;

(ख) दोषी पुलिस कर्मियों के विरुद्ध क्या कार्यवाही की गई है ; और

(ग) बलात्कार की शिकार लड़कियों को संरक्षण प्रदान करने के लिए सरकार द्वारा क्या कदम उठाए गए हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री पी. एम. सईच) :

(क) दिल्ली पुलिस के अनुसार उत्तर-पूर्वी जिले में पुलिस कर्मियों द्वारा एक नाबालिग बालिका के माथ जून, 93 में बलात्कार किए जाने के एक मामले की सूचना मिली है ।

(ख) कथित रूप से इसमें शामिल पांच पुलिस कर्मियों का गिरफ्तार कर लिया गया है और उन्हें निलम्बित कर दिया गया है ।

(ग) अभियुक्तों द्वारा किसी प्रकार के उत्पीड़न से ऐसे पीड़ितों को बचाने के लिए पूरी संरक्षा प्रदान की जाती है ।

Tenrarists base in Chamba district of Himachal Pradesh

340. SHRI SUNDER SINGH BHAN-DARI; Will the Minister of HOME AFF/VIRS be pleased to state:

(a) whether Government are aware that Kashmir militant groups active in Doda belt of Jammu and Kashmir have a strong base in Chamba Dist, of Himachal Pradesh; and

(b) if so, what steps have been taken to flush out these elements from Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT); (a) and (b) According to information made available by Government of Himachal Pradesh, no instance has come to the notice of the

State Government of a strong Kashmiri militants base in Chamba District. Adequate steps, which includes coordination meetings with the officers of the neighbouring States, improved wireless communication with them, joint combing operations with BSF and police forces of neighbouring States, patrolling and checking in the border of areas to identify possible suspects, have been taken to check infiltration of militants from Kashmir into Chamba district.

Militants in Kashmir

34J. SHRI SHANKAR DAYAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of militants killed, injured, and apprehended in Jammu and Kashmir and the details of arms and ammunition, from them during the past three months; and

(b) the number and details of militant hide-outs unearthed and terrorist outfits liquidated in that State during the period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) The details of the militants killed injured and apprehended and recovery of arms and ammunition of last 3 months is as follows:

Militants killed	334
Militants injured	37
The exact number of injured persons cannot be indicated. These figures relate only to those militants who are apprehended.	-3
Militants arrested	1179
<i>Recoveries of Arms</i>	
IMG GPMG MMG/	36
AK Rifles	574
Pistols/Revolvers	138

Guns	22
Grenades	646
Bombs	67
Mines	35
Rocket boosters	22
Explosives (Kgs)	113
Ammunitions (Rounds)	90856
Rockets	26

The militants keep on shifting from one place to another and as such there are no fixed hideouts. However, security operations in areas of militant concentration have been stepped up as a result of which a large number of militants have been killed and a number of outfits have been weakened

Transfer of Chandigarh to Punjab

342. SHRI S. S. SURJEWALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to transfer Chandigarh to Punjab, if so, the details thereof:

(b) what Haryana will get in lieu of this transfer;

(c) whether Government propose to help the State of Haryana in constructing a Capital of its own, if so, the details thereof; and

(d) whether there is proposal to bifurcate Punjab and Haryana High Court to set up a separate court in the State of Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (d) No decision about the future set up of Chandigarh has been taken so far. Until this issue is decided, the question of compensating Haryana, or of bifurcating the Punjab & Haryana High Court does not arise.

Review of the situation in North East

343. SHRI TARA CHARAN MAJUMDAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a high level meeting to review the situation of the North-East was held in New Delhi recently; and

(b) if so, what are the details thereof and the steps taken to contain terrorism in that region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir.

(b) There is an institutional arrangement to review the security situation in the States of the NE region in which representatives of Ministry of Home Affairs, Central Security Organisations, Chief Secretaries and Directors General of Police of the States of NE region are represented. The situation is periodically reviewed in the meetings held from time to time. Last such meeting was taken by the Home Secretary on 8-7-1993 at New Delhi.

The maintenance of public order is the responsibility of the State Government.

The States of NE region are tackling the insurgency/terrorism problem in their respective States. The Central Government is keeping a close watch on the situation and provides necessary assistance to them on a need-basis. There are a number of insurgent/extremist groups operating in the States of NE region. Prominent amongst them are (1) United Liberation Front of Asom; (2) National Socialist Council of Nagaland; (3) Meitei Extremists Organisation and (4) Bodo Security Force.

The need to counter the nefarious activities has been recognised and attempts to evolve coordinated strategy to meet their challenge have been made.

In addition to the Central Para Military Forces which have been provided to these States to assist them in the maintenance of law and order, the Government of India have also extended the assistance of Army to them on selective basis.